

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 333 OF 2017

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Essar Power Gujarat Ltd.

Versus

CERC & Anr.

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Mr. Nishant Talwar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Amal for R-2

ORDER

Appellants have no rejoinder to be filed. Pleadings are complete.

List the matter for hearing on **04.09.2019.**

**(S. D.Dubey)
Technical Member**

pr/kt

**(Justice Manjula Chellur)
Chairperson**